

Accumulation of Silt in the River Beds in North India

250 SHRI RAMLAL RAHI Will the Minister of WATER RESOURCES be pleased to state

(a) whether silt has accumulated in the river beds in North India due to continuous floods resulting in the decline of the depth of rivers and the increase of the area of inundation

(b) whether Government propose to conduct a scientific study in this regard and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA) (a) to (c) During the course of their journey rivers continually seek adjustment of their beds and banks on account of the silt picked up from one place and deposited at the other. Studies in the morphology of the rivers Brahmaputra and Kosi have already been taken up

Houses to Retired Persons

251 SHRI GANGA CHARAN LODHI Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) the number of retired Government employees who have registered themselves with DDA for allotment but have not been allotted houses by Delhi Development Authority under its retired persons scheme

(b) the time by which Government propose to provide them houses,

(c) whether there is any housing scheme for employees who are to retire recently and

(d) if not, the alternative arrangement for such employees?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASLI MARAN) (a) and (b) Out of 11052 registrants, all except 2022 persons registered under the Special Self-Financing Scheme for retired/retiring public servants have been allotted houses. The persons still left have to apply for allotment indicating site of their choice in response to public advertisements issued by DDA in this regard from time to time

(c) and (d) There is no fresh housing scheme for retired/retiring public servants who are not already registered under the various housing schemes but such retired/retiring public servants are given priority in allotment provided they apply for the same in response to notices issued by DDA from time to time

[English]

Ayurvedic And Unani Formulary in C.G.H.S.

252 SHRI KIRPAL SINGH Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) the formulary of Ayurvedic and Unani medicines followed in the C G H S dispensaries

(b) the time by which the indenting system is likely to be introduced in C G H S Unani Dispensaries/Units

(c) the steps being taken by Government to engage more reputed manufacturers/suppliers of Unani medicines for supplying Unani/Ayurvedic medicines to the C G H S dispensaries/units, and

(d) the step taken to ensure that only quality medicines are supplied?

THE MINISTER OF HEALTH AND

FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) Information is being collected and will be laid on the table of the Sabha.

(b) to (d). All Ayurvedic and Unani medicines included in the formulary are by and large manufactured by I.M.P.C.L., a Government of India Undertaking and are purchased from them. Remaining medicines included in the formulary and not manufactured by I.M.P.C.L. are purchased from reputed firms registered under C.G.H.S. Organilyptic method is adopted for checking the quality of Ayurvedic and Unani Medicines.

Ayurvedic Mental Hospital in Kottakkal

253. SHRI P.A. ANTONY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any proposal to set up an Ayurvedic Mental Hospital at Kottakkal, Kerala, under the National Mental Health Programme and if so, the details thereof; and

(b) if not, the reasons therefor?

THE MINISTER OF HEALTH AND

Year (Nov.—Oct)	Availability	(In lakh MTs) Consumption*
1986-87	33.48	48.45
1987-88	37.67	55.86
1988-89	49.50	53.23

* Consumption has been taken broadly to be the sum total of availability of indigenous edible oils plus imported edible oils.

(c) The various measures taken by the Government to increase the production of oilseeds and hence to meet shortage of

FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) No, Sir.

(b) The national Mental Health Programme as approved by the Government does not contain provision for the setting up of any Ayurvedic Mental Hospital.

[*Translation*]

Production and Consumption of Edible Oils

254. DR. LAXMINARAYAN PANDEYA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the annual production of edible oils in the country;

(b) the total consumption of edible oils every year; and

(c) the steps taken to meet the shortage of edible oils?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) and (b). The availability and consumption of edible oils in the country in the last three years have been as under:-

edible oils are:

1. Implementation of the National